

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1851
ANSWERED ON:08.03.2013
DELIVERY OF LPG CYLINDERS
Singh Shri Bhupendra

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether instances of delay in delivery of LPG cylinders by the LPG distribution agencies of various Public Sector Oil Marketing Companies have come to the notice of the Government;
- (b) if so, the details thereof and the reasons therefor;and
- (c) the steps being taken by the Government to ensure the delivery of LPG cylinders within 48 hours of refill booking ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAACA LAKSHMI)

(a) & (b) Public Sector Oil Marketing Companies (OMCs), namely, Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported cases of late delivery of LPG cylinders by their LPG distributors.

The company wise details of the established cases of late delivery of LPG cylinders for last three years and the current year is at annexure.

In all the established cases of late delivery of LPG cylinders, action has been taken according to provisions of the Marketing Discipline Guidelines (MDG), 2001.

(c) In order to deliver LPG supplies within 48 hours of booking, OMCs are monitoring bulk LPG stocks on a daily basis to ensure uninterrupted bottling operations to feed the market as per requirement. Also, in order to meet the peak demand, operation of plants is undertaken on Sundays and holidays on a need basis and with extended hours on regular working days. Field Officers of OMCs are regularly monitoring all the distributors and any additional supplies required by the distributors, to meet an increase in demand, is released to ensure that the market remains free of any backlog.